

A.VENKATESWARA REDD
REGISTRAR GENERAL



HYDERABAD
Dt: 15.07.2020

ROC No.394/SO/2020

To
All the Unit Heads in the State of Telangana.

Sir,

Sub: High Court for the State of Telangana – Order dated 14.07.2020 in Suo-motu Writ petition No. Urgent 1/2020 – Communicated for compliance– Reg.

- Ref:1) Notification in Roc.No.394/SO/2020, dated 27.03.2020.
2) Order dated 27.03.2020 in Suo-motu WP No. Urgent 1/2020 passed by the Hon'ble Full Bench.
3) Order dated 08.06.2020 in Suo-motu WP No. Urgent 1/2020 passed by the Hon'ble Full Bench.
4) High Court's letter in Roc.No.394/SO/2020, dated 09.06.2020.
5) Order dated 14.07.2020 in Suo-motu WP No.Urgent 1/2020 passed by the Hon'ble Full Bench.

Adverting to the above subject and references cited, it is informed that the High Court in its notification 1st cited has issued certain directions, one such direction is with regard to the interim orders of the High Court passed in Suo-motu W.P. No.Urgent 1/2020 namely automatic extension of interim orders till 15.07.2020 etc. Now, it is to inform that the Hon'ble Full Bench in its order dated 14.07.2020 has extended the order dated 27.03.2020 passed in Suo-motu W.P.No.Urgent 1/2020 till 17.08.2020.

Therefore, while enclosing a copy of the order dated 14.07.2020 passed in Suo-motu WP No.Urgent 1/2020, I request you to follow the directions of the Hon'ble Court. All the Unit Heads are further requested to communicate the same to the Presiding Officers in their Unit for compliance of the orders of the High Court.

Yours sincerely,


REGISTRAR GENERAL

15/07/2020



Adm
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PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR

Endt.Dis.No 2607 /2020

Dt. 5-07-2020

//Communicated//

To :

All the Judicial Officers of this Unit.

Syara
15/7/20
**PRL.DISTRICT & SESSIONS JUDGE,
RANGA REDDY DISTRICT
Dr. District and Sessions Judge,
Ranga Reddy Dist.**



Sub: High Court for the State of Telangana - Order dated 14.07.2020 in S.M.No. WP No. Ugent 12020 - Communicated for compliance - Reg.

Ref:1) Notification in P.C.No. 39450/2020, dated 27.07.2020.

2) Order dated 27.07.2020 in S.M.No. WP No. Ugent 12020 passed by the Hon'ble Full Bench.

3) Order dated 08.08.2020 in S.M.No. WP No. Ugent 12020 passed by the Hon'ble Full Bench.

4) High Court's letter in P.C.No. 39450/2020, dated 08.08.2020.

5) Order dated 14.07.2020 in S.M.No. WP No. Ugent 12020 passed by the Hon'ble Full Bench.

According to the above subject and references cited, it is informed that the High Court in its notification 12020 has issued certain directions, one such direction is with regard to the interim orders of the High Court passed in S.M.No. WP No. Ugent 12020 namely automatic extension of interim orders till 15.07.2020 etc. Now, it is to inform that the Hon'ble Full Bench in its order dated 14.07.2020 has extended the order dated 27.07.2020 passed in S.M.No. WP No. Ugent 12020 till 17.08.2020.

Therefore, while enclosing a copy of the order dated 14.07.2020 passed in S.M.No. WP No. Ugent 12020, I request you to follow the directions of the Hon'ble Court. All the Unit Heads are further requested to communicate the same to the Presiding Officers in their Unit for compliance of the orders of the High Court.

Yours sincerely,

HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

TUESDAY, THE FOURTEENTH DAY OF JULY
TWO THOUSAND AND TWENTY

:PRESENT:

THE HON'BLE THE CHIEF JUSTICE SRI RAGHVENDRA SINGH CHAUHAN
AND
THE HON'BLE SRI JUSTICE M.S.RAMACHANDRA RAO
AND
THE HON'BLE SRI JUSTICE A.RAJASHEKER REDDY

WP URGENT 1 OF 2020

IN RE:

Extension of Interim Orders and Abeyance of Execution Orders


The petition coming on for hearing, upon perusing the Petition and order of the High Court dated 27.03.2020 & 08.06.2020 made herein, the Court made the following.

ORDER:

The Order dated 08.06.2020 shall stand extended till 17.08.2020.
The Registry is directed to list this case on 13.08.2020.

SD/- B. SATYAVATHI
ASSISTANT REGISTRAR

//TRUE COPY//


SECTION OFFICER

To

1. The Section Officer, Special Officer Section, High Court for the State of Telangana, at Hyderabad.
2. The Registrar (Judicial), High Court for the State of Telangana, at Hyderabad.
3. The Registrar General, High Court for the State of Telangana, at Hyderabad.
4. One spare copy